

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Athaban Vijay
Sacharan Kanyarajan

Counsel for
R2

Athi

P.V. Sabamela for Counsel for
Petitioner

P.V. Sabamela

ORDER

Counsel for Petitioner present. Counsel for R2 present. It has been submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)